and not the Quota Auditors. There are various other Quota Auditors appointed by the Executive Committee of the Council to conduct quota audit from year to year. Reports of the Quota Auditors are available only with the Council.

- (b) Specific reports of quota audit have not yet been discussed by the Executive Committee. However, there have been general discussions on the scope, terms of reference and action to be taken on such reports.
- (c) and (d) Do not arise in view of answer to (b) above.

1281. [Transferred to the 29th October, 1982]

Evasion of Customs Duty

1282. SHRI SUKOMAL SEN: Will the Minister of FINANCE be pleased to state the steps Government propose to take against importers who are discovering new methods to evade payment of customs duty?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO): What particular 'new methods' of evasion of duty the Hon'ble Member has in mind, is not clear. However, the Customs authorities, alert to the changing situations, exercise due vigilance; and such preventive and other measures, administrative, procedural, organisational where necessary, legislative, considered necessary time to time to meet challenge of the new methods and situations, continue to be taken.

Losses due to Strike in Textile Mills in Bombay

1283. SHRI SURENDRA MO-HAN: Will the Minister of COM-MERCE be pleased to state:

(a) the production and financial losses suffered by the textile industry

due to the strike of workers of the textile mills in Bombay as on the 30th September, 1982;

- (b) the loss suffered by Government in respect of exports, customs, indirect and direct taxes for the same period; and
- (c) losses suffered by workers in terms of wages and other cash benefits for the same period?

THE MINISTER OF STATE IN THE MINISTRY OF COM-MERCE (SHRI SHIVRAJ V. PATIL): (a) to (c) The latest details of estimated losses are as under:—

(Rs in crores)

Loss in wages to the workers 710.9

Loss in value of production 755.00

Loss to exchequer 105.00

Loss in export earnings 175.00

Indo-Soviet Trade Talks

1284. SHRI JAGDISH PRASAD MATHUR :

SHRI JAGANNATHRAO JOSHI:

Will the Minister of COMMERCE be pleased to state:

- (a) whether it is a fact that the First Deputy Prime Minister of the Soviet Union has suggested establishment of production facilities in India with Soviet buy-back during the recent trade talks; and
- (b) if so, what are the details in this regard and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF COM-MERCE (SHRI SHIVRAJ V. PATIL): (a) and (b) As a result of the deliberations of the Indo-Soviet Joint Commission held recently in Moscow, it has been agreed in principle to set up some projects